

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 51(ND)14

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018.**

**NAME OF THE COMPANY:** Shiv Pratap Gurjar & Anr. V. Ace Town Planners P. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Counsel for the Petitioner

For the Respondent (s) : Mr. Anurag Upadhyaya, Respondent, Director

**ORDER**

Ld. Counsel for the Petitioner has pointed out that the matter is part heard. Written Submissions have been filed. As the matter is part heard, list this case for directions on 31<sup>st</sup> January, 2018.

  
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**(Deepa Krishan)**  
**Member (T)**

  
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**(Ina Malhotra)**  
**Member (J)**